

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

AMENDED CAUSE LIST FOR: 24/01/2018 (WEDNESDAY)

| S.No. | File No. | Case Particulars | Purpose |
|--------------|-----------------|---|----------------|
| 1 | 332 | Mr. Wilson Godinho and Mrs. Evelyse (Objections) | Arguments |
| 2 | 297 | Application for NOC in Respect of Flat No. B (Objections) | Arguments |
| 3 | 164 | B.R. Madhusudhan (Objections) | Order |
| 4 | 434 | Shamshad Kausar & Five others (Objections) | Consideration |
| 5 | 435 | Sanjay Goyal (Objections) | Consideration |
| 6 | 436 | R.P. Mannan (Objections) | Consideration |

*Be replaced
R.P. Mannan
24/1/18*